



Government of Jammu & Kashmir
Department of Rural Development & Panchayati Raj
Civil Secretariat, Jammu/Srinagar

Email ID : jkrdd-pr@jk.gov.in website: jkpanchayat.jk.gov.in Tel. No. 0191-2564763 (J), 0194-2506269 (S)

Notification
Jammu, the 1st of December, 2025

S.O: 303 :- In exercise of the powers conferred by Section 80 of the Jammu and Kashmir Panchayati Raj Act, 1989, the Government hereby directs that the following amendment shall be made in the Jammu and Kashmir Panchayati Raj Rules, 1996, namely:-

In rule 155, in sub rule 6, after the sign full stop (.), the following shall be added.

"The designated authority shall adhered to the following norms while granting permission for Industrial and Commercial establishments within the Panchayat area of the Union Territory of Jammu and Kashmir.

S. No	Description	Specification
1	Cottage Industries with Mixed Residential Use (Household-based)	I. Minimum road width: 3 meters. II. Permitted only where no machinery is used that generates noise, vibration, fumes, dust or similar emissions. III. Applicable to cottage industries and low-intensity service sector units with negligible environmental impact (such as IT/ITeS, consultancy, designing, and training). IV. Such activities shall continue to be permissible within residential zones.
2	Small-Scale MSME Units (Green Category) on plots up to 100 sq. meters	6 meters
3	MSME Units under Green and Orange Categories (Area 100-1000 sq. meters)	9 meters

4	Industrial Units (All Categories) with area exceeding 1000 sq. meters	12 meters
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By order of the Government of Jammu and Kashmir.

Sd/-
(Mohammad Aijaz), IAS
Secretary to the Government

No. RDD-Pnch/90/2025-12

Dated: 01.12.2025

Copy to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Additional Chief Secretary to the Hon'ble Chief Minister.
3. Director General of Police.
4. All Principal Secretaries to the Government.
5. Principal Secretary to Hon'ble Lieutenant Governor.
6. All Commissioner/Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
9. Joint Secretary, Ministry of Panchayati Raj, Government of India.
10. Chairperson, J&K Special Tribunal
11. Divisional Commissioner, Kashmir/Jammu.
12. Resident Commissioner, J&K, New Delhi.
13. All Heads of Departments/Managing Directors.
14. All Deputy Commissioners.
15. Director Estates, Kashmir/Jammu.
16. Director, Archives, Archaeology and Museums, J&K.
17. OSD to Hon'ble Deputy Chief Minister.
18. OSD/Private Secretary to Hon'ble Chief Minister.
19. General Manager, J&K Ranbir Press
20. Private Secretary to the Chief Secretary.
21. Private Secretaries to all Hon'ble Ministers, J&K.
22. Private Secretary to Advisor to Hon'ble Chief Minister, J&K.
23. Private Secretary to Secretary to the Government, Department of Rural Development and PR.
24. In-charge Website/stock file.


(Vilender Kumar Bhat)
Under Secretary to the Government